

ORISSA HIGH COURT

FILING REPORT AS ON :04/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000001/2021	EAST COAST RAILWAY VS M/S.RASHMI METALIKS LTD.	SABITA RANJAN PATTNAIK VS	// ()
2	ARBP/000002/2021	STATE PROJECT DIRECTOR, NOW OSEPA ORISSA VS M/S. UNIVERSAL ENTERPRISES	SABITA RANJAN PATTNAIK VS	// ()
3	BLAPL/000001/2021	GHANASHYAM DAS VS STATE OF ODISHA	S.MOHAPATRA VS	KAMARDA /61 /2019 ()
4	BLAPL/000002/2021	DHANAPATI GADABA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KOTPAD /164 /2020 ()
5	BLAPL/000003/2021	JAYASINGH MAJHI VS STATE OF ODISHA	SATAYA NARAYAN MISHRA (4) VS	JUNAGARH /294 /2020 ()
6	BLAPL/000004/2021	NIAN @ RAMESH MALLIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MANGALPUR /312 /2020 ()
7	BLAPL/000005/2021	PAPUNA@KAMALAKANTA BARIK VS STATE OF ODISHA	DEBSNAN DAS VS	NAIKANI-DIHI /98 /2020 ()
8	BLAPL/000006/2021	KAPILA@KAPILESH BHOI VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	PURI TOWN /3 /2017 ()
9	BLAPL/000007/2021	SUSHIL SHARMA @ SUSIL @ CHINTA SHARMA VS STATE OF ODISHA	S.P.DASH VS	AUL /140 /2020 ()
10	BLAPL/000008/2021	KRISHNA @ KUNA LOHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /217 /2020 ()
11	BLAPL/000009/2021	SK. NUR SAHADAT@FAKIRA VS STATE OF ODISHA	RITA SINGH VS	/ /0 ()

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12	BLAPL/000010/2021	HAPPY @ ASISH KUMAR NAYAK VS STATE OF ODISHA	P.R.SINGH VS	GONDIA /269 /2020 () //
13	BLAPL/000011/2021	DHAU @ DHANESWAR MALLIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARI /204 /2020 () //
14	BLAPL/000012/2021	JAGABANDHU NATH @ LIPU VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /104 /2020 () //
15	BLAPL/000013/2021	NILAMANI LUHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHIRINGIA /85 /2020 () //
16	BLAPL/000014/2021	TUTU TANDI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHIRINGIA /85 /2020 () //
17	BLAPL/000015/2021	SUNIL @ SAMIR SAHU VS STATE OF ODISHA	A.P.BOSE VS	BIRMAHARAJPUR /142 /2020 () //
18	BLAPL/000016/2021	PRASANT KUMAR NAYAK VS STATE OF ODISHA(VIG.)	ANUPAM DASH VS	VIGILANCE PS (BERHAMPUR) /30 /2020 () //
19	BLAPL/000017/2021	ROCKY @ BADAL GHADEI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	RANPUR /155 /2018 () //
20	BLAPL/000018/2021	KANSA KUNDEI VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /45 /2020 () //
21	BLAPL/000019/2021	RAJU GUPTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MOHANA /120 /2020 () //
22	BLAPL/000020/2021	GUGU @ NIRMAL BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL TOWN /399 /2019 () //
23	BLAPL/000021/2021	RAJKUMAR SAHU	JUGALA KISHORE PANDA	PHIRINGIA /85 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000022/2021	ROCKY @ BADAL GHADEI	SRINIVAS MOHANTY	CHANDAPUR /63 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000023/2021	BISWAMITRA DIGAL	AMULYA RATNA PANDA	PHIRINGIA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000024/2021	DEEPAK KUMAR SETHY @ BAIA	SARADA PRASANNA SARANGI	PATTAMUNDAI /308 /2020
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000025/2021	RABI PATRA	SATYABRATA MOHANTY	PURI SADAR /209 /2018
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000026/2021	MADHABA MALLIK	RAJIB LOCHAN PATTNAIK	DIGAPAHANDI /139 /2017
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000027/2021	ABHAY KANT PATHAK	PITAMBAR ACHARYA	KHARABEL NAGAR P.S. /292 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000028/2021	AKASH KUMAR PATHAK	PITAMBAR ACHARYA	KHARABEL NAGAR P.S. /292 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000029/2021	BADMUNU @ SHANKAR SAHU	BISWARANJAN DALAI	DHANUPALI /261 /2016
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000030/2021	MAHADEB MALLICK @KANTIA	TIRTH KUMAR SAHU	TITILAGARH /305 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000031/2021	GURUPADA BERA @ PINTU	PRAMODA KUMAR MISHRA	MARINE PST TALCHUA /48 /2018
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000032/2021	LAXMI KANTA NAG @ ABANA @ LAKSHMI KANTANAG	KANTANAG	BHAWANIPATNA SADAR /421 /2019
		VS	VS	()

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35	BLAPL/000033/2021	STATE OF ODISHA NIBASI SAHOO VS	AMITAV TRIPATHY VS	// NUAGAON /105 /2020 ()
36	BLAPL/000034/2021	STATE OF ODISHA SANTOSH BEHERA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /151 /2020 ()
37	BLAPL/000035/2021	STATE OF ODISHA SAHADEV JAYAPURIA VS	BHARATI DASH VS	// RENGALI /30 /2017 ()
38	BLAPL/000036/2021	STATE OF ODISHA SACHITA TANDI VS	JUGALA KISHORE PANDA VS	// PHIRINGIA /85 /2020 ()
39	BLAPL/000037/2021	STATE OF ODISHA WASIM AKRAM @ CHHOTU VS	SAMIR KUMAR MISHRA VS	// KEONJHAR SADAR /242 /2019 ()
40	BLAPL/000038/2021	STATE OF ODISHA BHUBAN DAS @ KARTIK VS	PRAVASH CH. JENA VS	// BHOGRAI /227 /2020 ()
41	BLAPL/000039/2021	STATE OF ODISHA BHUPENDRA RANA VS	ABHAYA KUMAR PARIDA VS	// BHAWANIPATNA TOWN /96 /2020 ()
42	BLAPL/000040/2021	STATE OF ODISHA MILU@MURALIDHAR BISOYI VS	MANOJ KUMAR PANDA VS	// ASKA /634 /2020 ()
43	BLAPL/000041/2021	STATE OF ODISHA JERAT HARPAL VS	PRASANT KUMAR ROUSTRAY VS	// AMBABHONA /185 /2020 ()
44	BLAPL/000042/2021	STATE OF ODISHA PINKU @ SUSANTA SAHOO VS	SAROJ KUMAR DASH VS	// PARJANG /184 /2017 ()
45	BLAPL/000043/2021	STATE OF ODISHA CHIBRU KHADIA VS STATE OF ODISHA	H.S.MISHRA VS	// JHARSUGUDA GRPS /161 /2019 () //

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46	BLAPL/000044/2021	SATISH KUMAR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	CHITRAKONDA /139 /2020 () //
47	BLAPL/000045/2021	BANGALI NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	COLLIERY /387 /2020 () //
48	BLAPL/000046/2021	GURDEV SINGH VS STATE OF ODISHA	HARSH SHARMA VS	/ /0 () //
49	BLAPL/000047/2021	BIJAY KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	BASUDEVPUR /285 /2020 () //
50	BLAPL/000048/2021	SESHADEBA MALLI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	SURADA /269 /2020 () //
51	BLAPL/000049/2021	RAM CHANDRA BASKEY @ PUTU VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	JHARPOKHARIA /213 /2020 () //
52	BLAPL/000050/2021	NITIA @ DUTIA NAIK VS STATE OF ODISHA	B.R.TRIPATHY VS	TARBHA /205 /2020 () //
53	BLAPL/000051/2021	PURASTAM NAYAK VS STATE OF ODISHA	LHIHA RANJAN DASH VS	KHANDAGIRI P.S. /187 /2020 () //
54	BLAPL/000052/2021	SURESH JUAD VS STATE OF ODISHA	JAYADEBA BEHERA VS	SAINTALA /350 /2020 () //
55	BLAPL/000053/2021	ANIL BATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BHUBANESWAR G.R.P.S. /84 /2020 () //
56	BLAPL/000054/2021	RATNAKAR SWAIN @ GOUDA VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /239 /2020 () //
57	BLAPL/000055/2021	KHUDRA PUJI @ KHUDRA PUNJI	SURYAKANTA DWIBEDI	BELPARA /58 /2010

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0000056/2021	GYANA @ JEEBITESH KUMAR SAHOO	DEBA KUMAR RATH	KHURDA MODEL /342 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0000057/2021	AJAYA NAYAK	JYOTIRMAYA SAHOO	BERHAMPUR SADAR /305 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0000058/2021	RAJESH KUMAR NAG	JYOTIRMAYA SAHOO	AMBABHONA /185 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0000059/2021	RABINDRA GOUDA @ RABI	S.S.RAY (2)	GANGAPUR (ASKA) /239 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0000060/2021	RAKESH @ RAKESH PANDE @ TANKADHAR	SANDEEP KUMAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0000061/2021	RATIKANTA NAIK	PARTHA SARATHI DAS	KEONJHAR SADAR /342 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	CMP/0000001/2021	NETRANANDA SAHOO	BIJAYA KUMAR MOHANTY	//
		VS	VS	()
		RUSHIKESH SAHOO		//
65	CMP/0000002/2021	RAIBU MOHANTA	D.P.MOHANTY	//
		VS	VS	()
		EAST COAST RAILWAY		//
66	CMP/0000003/2021	RANJAN KUMAR TRIPATHY	AMIT KUMAR NATH	//
		VS	VS	()
		STATE OF ODISHA		//
67	CMP/0000004/2021	BISWAJIT HOTA	B.SAHOO	//
		VS	VS	()
		SUBHASHREE PANDA		//
68	CONTC/0000001/2021	SURENDRA ROUT	ADV.	//
		VS	VS	()

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		ANU GARG		//
69	CONTC/0000002/2021	SISIR KUMAR SAHOO	ADV.	//
		VS	VS	0
		DILLIP KUMAR MOHANTY		//
70	CONTC/0000003/2021	LALIT MOHAN MOHANTY	ADV.	//
		VS	VS	0
		SUSHANT KUMAR SUTAR		//
71	CONTC/0000004/2021	NAMITA PATTANAİK	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
72	CONTC/0000005/2021	HRUDAYA RANJAN SATAPATHY	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
73	CONTC/0000006/2021	DR.GOPA RANJAN MISHRA	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
74	CONTC/0000007/2021	PURNIMA SAHOO	SUBRAT SATPATHY	//
		VS	VS	0
		L.A.O.-CUM-COMPETENT AUTHORITYNH,KHURDA		//
75	CONTC/0000008/2021	ANANTA CHARAN SAHOO	SUBRAT SATPATHY	//
		VS	VS	0
		LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY(NH)		//
76	CONTC/0000009/2021	PRATAP CHANDRA MOHANTA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		SATYABRATA SAHOO		//
77	CONTC/0000010/2021	RAMAKRISHNA DAS	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
78	CONTC/0000011/2021	BANAMALI PRUSTY	ADV.	//
		VS	VS	0
		DEO RANJAN SINGH		//
79	CONTC/0000012/2021	PRASANNA KUMAR KARNA	ADV.	//
		VS	VS	0
		BIPIN BIHARI DEEP		//

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80	CONTC/0000013/2021	MADHUSUDAN BISWAL VS SATYABRATA SAHU	ADV. VS	// 0 //
81	CONTC/0000014/2021	MIHIR KUMAR PATTANAİK VS TAPAN MOHAPATRA	SUVASHISH PATTANAİK VS	// 0 //
82	CONTC/0000015/2021	KULAMANI SAHOO VS SATYABRATA SAHU	ADV. VS	// 0 //
83	CONTC/0000016/2021	METALEE SAMAL VS SATYABRATA SAHU	ADV. VS	// 0 //
84	CONTC/0000017/2021	ASHOK KUMAR SAHOO VS SATYABRATA SAHU	ADV. VS	// 0 //
85	CONTC/0000018/2021	SUBASH CHANDRA BADATYA VS SATYABRATA SAHU	ADV. VS	// 0 //
86	CONTC/0000019/2021	TILOTTAMA BISWAL VS SATYABRATA SAHU	ADV. VS	// 0 //
87	CONTC/0000020/2021	BIPIN BIHARI PATTANAYAK VS SATYABRATA SAHU	ADV. VS	// 0 //
88	CONTC/0000021/2021	PRASANT KUMAR PANIGRAHI VS SATYABRATA SAHU	ADV. VS	// 0 //
89	CONTC/0000022/2021	LALIT MOHAN DAS VS SATYABRATA SAHU	ADV. VS	// 0 //
90	CONTC/0000023/2021	PRAHALLAD PANIGRAHI VS SATYABRATA SAHU	ADV. VS	// 0 //
91	CONTC/0000024/2021	KISHOE CHANDRA GOUDA	ADV.	//

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		VS	VS	0
92	CONTC/000025/2021	SATYABRATA SAHU MAHESWAR GHOSHE	DURGESH NARAYAN RATH	//
		VS	VS	0
93	CONTC/000026/2021	SATYABRATA SAHU SK.SAFIUL HAQUE	SAILABALA JENA	//
		VS	VS	0
94	CONTC/000027/2021	CHARAN SINGH MEENA M/S.JINDAL DUROWELD PVT.LTD.	ADV.	//
		VS	VS	0
95	CONTC/000028/2021	DASARATI NAG PRAMOD KUMAR DAS	ADV.	//
		VS	VS	0
96	CONTC/000029/2021	SAMARTH VERMA KSHITISH CHANDRA PUTHAL	ADV.	//
		VS	VS	0
97	CONTC/000030/2021	DEORANJAN KU.SINGH MANGARAJ SWAIN	ADV.	//
		VS	VS	0
98	CONTC/000031/2021	ANU GARG PRUTHIVRAJ SWAIN	PRABHU PRASANNA BEHERA	//
		VS	VS	0
99	CONTC/000032/2021	ASHWINI MISHRA PRABHAT MISHRA	ADV.	//
		VS	VS	0
100	CONTC/000033/2021	REGHU. G.,DIRECTOR OF INDUSTRIES ROMATH KUMAR SWAIN	N. AYUSH KULRAJ	//
		VS	VS	0
101	CONTC/000034/2021	SAMBIT GADNAYAK BISWARANJAN GOUDA	ADV.	//
		VS	VS	0
102	CONTC/000035/2021	PAWAN SINGH BIDYADHAR MALLICK	CHITTA RANJAN DASH	//
		VS	VS	0

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		BISHNU PRASAD PATRA		//
103	CONTC/0000036/2021	DR.SARBESWAR NAYAK	ADV.	//
		VS	VS	0
		PRADIPTA KU.MOHAPATRA		//
104	CONTC/0000037/2021	NARAYAN CONSTRUCTION COMPANY	D.P.MOHANTY	//
		VS	VS	0
		CUTTACK MUNICIPAL CORPORATION		//
105	CONTC/0000038/2021	DURGESHNANDINI MOHAPATRA	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
106	CONTC/0000039/2021	GEETA BAL	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
107	CONTC/0000040/2021	HAREKRUSHNA BHUYAN	ADV.	//
		VS	VS	0
		ANU GARG		//
108	CONTC/0000041/2021	ANITA SAMANTARAY	ADV.	//
		VS	VS	0
		SATYABRATA SAHOO		//
109	CONTC/0000042/2021	JOGESWAR GOCHHAIT	ADV.	//
		VS	VS	0
		ANU GARG		//
110	CONTC/0000043/2021	MAHENDRA PRASAD SETHI	ADV.	//
		VS	VS	0
		ANU GARG		//
111	CONTC/0000044/2021	SARAT MOHAPATRA	ADV.	//
		VS	VS	0
		ANU GARG		//
112	CONTC/0000045/2021	RATI KANTA SAHOO	ADV.	//
		VS	VS	0
		ANU GARG		//
113	CONTC/0000046/2021	KISHOR NAYAK	ADV.	//
		VS	VS	0
		ANU GARG		//

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114	CONTC/0000047/2021	DILLIP KUMAR DASH VS ANU GARG	ADV. VS	// 0 //
115	CONTC/0000048/2021	MANORANJAN BHANJA VS ANU GARG	ADV. VS	// 0 //
116	CONTC/0000049/2021	RABINDRA KUMAR PARIDA VS ANU GARG	ADV. VS	// 0 //
117	CONTC/0000050/2021	SAHADEV BEHERA VS NITI RANJAN SEN	ADV. VS	// 0 //
118	CONTC/0000051/2021	KIRTAN KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
119	CONTC/0000052/2021	RAJESH KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
120	CONTC/0000053/2021	JIRE NIAL VS SURENDRA KUMAR	ADV. VS	// 0 //
121	CONTC/0000054/2021	KALADAS KATA VS SURENDRA KUMAR	ADV. VS	// 0 //
122	CONTC/0000055/2021	HIRALAL NIAL VS SURENDRA KUMAR	ADV. VS	// 0 //
123	CONTC/0000056/2021	KUMARI NIAL VS SURENDRA KUMAR	ADV. VS	// 0 //
124	CONTC/0000057/2021	SUKANTI HANS VS SURENDRA KUMAR	ADV. VS	// 0 //
125	CONTC/0000058/2021	TANKADHAR NIAL	ADV.	//

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		VS	VS	0
		SURENDRA KUMAR		//
126	CONTC/000059/2021	RABI CHANDRA HANS	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
127	CONTC/000060/2021	MINA HANS	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
128	CONTC/000061/2021	HADA HANS	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
129	CONTC/000062/2021	DEBARAJ NIAL	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
130	CONTC/000063/2021	DURGA CHARAN NIAL	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
131	CONTC/000064/2021	BALLAVA NIAL	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
132	CONTC/000065/2021	GHANASHYAM HANS	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
133	CONTC/000066/2021	MAKARAN PARABHOE	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
134	CONTC/000067/2021	DUSASAN KATA	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
135	CONTC/000068/2021	TILAK KATA	ADV.	//
		VS	VS	0
		SURENDRA KUMAR		//
136	CONTC/000069/2021	ASHOK HANS	ADV.	//
		VS	VS	0

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137	CONTC/0000070/2021	SURENDRA KUMAR PRAMANAND KATA VS	ADV. VS	// // 0
138	CONTC/0000071/2021	SURENDRA KUMAR BHUJAPAL PARABHOE VS	ADV. VS	// // 0
139	CONTC/0000072/2021	SURENDRA KUMAR GAJINDRA KATA VS	ADV. VS	// // 0
140	CONTC/0000073/2021	SURENDRA KUMAR KHOLACHAN KATA VS	ADV. VS	// // 0
141	CONTC/0000074/2021	SURENDRA KUMAR SADANAND KATA VS	ADV. VS	// // 0
142	CONTC/0000075/2021	SURENDRA KUAMR LALITA LUHAR @ LALITA PARABHOE VS	ADV. VS	// // 0
143	CONTC/0000076/2021	SURENDRA KUMAR SIARAM KANTA VS	ADV. VS	// // 0
144	CONTC/0000077/2021	SURENDRA KUMAR RUPADHAR KATA VS	ADV. VS	// // 0
145	CONTC/0000078/2021	SURENDRA KUMAR JAYA KATA VS	ADV. VS	// // 0
146	CONTC/0000079/2021	SURENDRA KUMAR AJAY KUMAR SAHOO VS	ADV. VS	// // 0
147	CONTC/0000080/2021	ASHOK K.K.MEENA KARTIK CH. DAS VS DR. KRISHAN KUMAR	ADV. VS VS	// // 0 0 //

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148	CONTR/0000001/2021	PUSPANJALI BEHERA VS DR. UMASHANKAR DASH	SIVA SANKAR CHAINI VS	/ /0 () //
149	CONTR/0000002/2021	SANTOSHI BEHERA VS PRATEEK SINGH	ADV. VS	/ /0 () //
150	CRLA/0000001/2021	AMIRA KUMAR GOUDA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	GANGAPUR (ASKA) /151 /2017 () //
151	CRLA/0000002/2021	BISESH KUMAR SAHOO VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	CUTTACK VIGILANCE /25 /1994 () //
152	CRLA/0000003/2021	GUDU @ SANJAYA BEHERA VS STATE OF ODISHA	MANAS CHAND VS	KHURDA SADAR /104 /2020 () //
153	CRLMC/0000001/2021	LABA@RAJ KISHOR PANIGRAHI VS STATE OF ODISHA	S.MOHAPATRA VS	LATHOR /25 /2019 () //
154	CRLMC/0000002/2021	MUSA DALEI @ RATAN DALEI VS STATE OF ODISHA	SATAYA NARAYAN MISHRA-4 VS	OUPADA /93 /2019 () //
155	CRLMC/0000003/2021	SACHIDANANDA PRUSTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	/ /0 () //
156	CRLMC/0000004/2021	SAGAR MOHAN DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MATHILI /37 /2017 () //
157	CRLMC/0000005/2021	PRAKASH PALEI VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /102 /2020 () //
158	CRLMC/0000006/2021	NIPUN @ RAKESH SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA-1 VS	DHUSURI /46 /2008 () //
159	CRLMC/0000007/2021	BABITA JENA @ SWAIN	H.N.TRIPATHY	/ /0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		MANASRANJAN SWAIN		//
160	CRLMC/000008/2021	BHAGABANA MOHANTY	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/000001/2021	MD. ABDUL MOHIZ	RASHMI RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/000002/2021	SK ARSAD ALAM	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/000003/2021	AJAYA KUMAR ROUSTRAY	MANAS CHAND	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLMP/000004/2021	ASHOK KUMAR BISWAL	DIPTI RANJAN BHOKTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/000005/2021	BISWANATH PANDA	DEEPAK RANJAN SUNDARAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/000006/2021	KARUNAKAR MALLIK	BIJAYA KUMAR BEHERA 1	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/000007/2021	P.KONDALA RAO	SATRUGHNA DASH (A)	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
168	CRLMP/000008/2021	P.SRINIVASA RAO	SATRUGHNA DASH (A)	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
169	CRLMP/000009/2021	P. SRINIVASA RAO	SATRUGHNA DASH (A)	/ /0
		VS	VS	()
		REPUBLIC OF INDIA		//
170	CRLMP/000010/2021	ROKKAM ANANTA	SATRUGHNA DASH (A)	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMP/0000011/2021	REPUBLIC OF INDIA SILU ROUT VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// / /0 0 //
172	CRLMP/0000012/2021	RENUBALA BARISAL VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// / /0 0 //
173	CRLMP/0000013/2021	GYANA RANJAN TARASIA VS STATE OF ODISHA	ARUN KUMAR MOHAPATRA VS	// / /0 0 //
174	CRLMP/0000014/2021	PAKAN BHOI VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// / /0 0 //
175	CRLMP/0000015/2021	RAJKISHORE SENAPATI VS THE SUPERINTENDENT OF POLICE,PURI	BINAYAK PR. MOHANTY VS	// / /0 0 //
176	CRLMP/0000016/2021	KUNI PATTANAIAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 0 //
177	CRLMP/0000017/2021	DIGDARSHAN BAL VS STATE OF ODISHA	SUSANT KUMAR KANUNGO VS	// / /0 0 //
178	CRLMP/0000018/2021	KUMAR JENA VS STATE OF ODISHA	JANGYA PRAKASH PARIDA VS	// / /0 0 //
179	CRLREV/0000001/2021	BINAYAK KANHAR VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// /110 /2020 0 //
180	CRLREV/0000002/2021	RANCHI JANKA VS STATE OF ODISHA	SAROJ KU DASH VS	// NIHALPRASAD /42 /2020 0 //
181	FAO/0000001/2021	RANJAN KU.DHAL VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// / / 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	MACA/0000001/2021	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO. LTD. VS GATIKRUSHNA SWAIN	VS	// 0 //
183	MACA/0000002/2021	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD. VS SUSAMA MALLICK	VS	// 0 //
184	MACA/0000003/2021	M.YAGNESWAR @ VIGNESWAR RAO VS ABHI GANTA	K.C.NAYAK VS	// 0 //
185	MACA/0000004/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS SK. SAKIL ALLAM	PRASANTO KUTLAR MAHALI VS	// 0 //
186	MACA/0000005/2021	THE DIVISIONAL MANAGER, D.O. II, M/S. NATIONAL INSURANCE CO. LTD. VS SUKANTI SAHOO	PRANJAN KUMAR CHANDY VS	// 0 //
187	MACA/0000006/2021	NATIONAL INSURANCE CO. LTD. VS USHARANI SWAIN	ANUPAM DASH VS	// 0 //
188	MACA/0000007/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD. VS RABINDRANATH BARAL	INSURANCE CO. LTD. VS	// 0 //
189	MACA/0000008/2021	NATIONAL INSURANCE COMPANY LTD. VS NAYANA MUDULI	SARITA RANJAN PATTNAIK VS	// 0 //
190	MACA/0000009/2021	NATIONAL INSURANCE COMPANY LTD. VS KAMAL ALI SAHOO	MRINALINI PADHI VS	// 0 //
191	MACA/0000010/2021	NATIONAL INSURANCE CO. LTD. VS KAMALA SINGH	MRUNALINI PADHI VS	// 0 //
192	MATA/0000001/2021	KUMARI NAYAK VS INDRAMANI NAYAK	RABINDRA KUMAR PRUSTY VS	// 0 //
193	RPFAM/0000001/2021	SHAIKH SAFATUL HAQUE	SAILABALA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	RSA/0000001/2021	BANAFSHA HARIM FIDAS GOPINATH DASH	GAUTAM MUKHERJI	//
		VS	VS	0
195	RVWPET/0000001/2021	PARAMANANDA PATI DILLIP CH.SINGH DEO	D.P.MOHANTY	//
		VS	VS	0
196	TRP(C)/0000001/2021	DHANESWAR PRADHAN RAMESH CHANDRA DAS	S.MOHAPATRA	//
		VS	VS	0
197	TRP(C)/0000002/2021	PRADEEP MOHANTY SASMITA DAS	SAUBHAGYA KUMAR DASH	//
		VS	VS	0
198	TRP(C)/0000003/2021	DEBABRATA JENA RITANJALI DAKUA	B.B.ROUTRAY	//
		VS	VS	0
199	WA/0000001/2021	SANTOSH KU.DAKUA DHARANIDHAR PARIDA	MANASI MOHAPATRA	//
		VS	VS	0
200	WA/0000002/2021	RAGHUNATH PARIDA ABHAYA KUMAR PADHI	BISWABIHARI MOHANTY	//
		VS	VS	0
201	WA/0000003/2021	STATE OF ODISHA BIRAJ MOHAN MOHANTY	SHASHI BHUSAN JENA	//
		VS	VS	0
202	WP(C)/0000001/2021	STATE OF ODISHA TRILOCHAN SAHU	S.MOHAPATRA	//
		VS	VS	0
203	WP(C)/0000002/2021	STATE OF ODISHA SUBAS CHANDRA BARIK	ARIJEET MISHRA	//
		VS	VS	0
204	WP(C)/0000003/2021	STATE OF ORISSA M/S. SAHARA ENGINEERINGT PVT.LTD.	DEBAKANTA MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0000004/2021	PARADIP PORT TRUST (PPT), JAGATSINGHPUR JAMINIDEVI SRIBASTAV @ JAMINIDEVI SRIVASTAVA VS STATE OF ODISHA	SASTI BHUSAN DAS VS	// // 0 //
206	WP(C)/0000005/2021	JAGABANDHU ROUT VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
207	WP(C)/0000006/2021	SRI SMASAN KALI BIJE BISINABAR, KHANNA VS STATE OF ODISHA	CHANDANASH RANJAN NAYAK VS	// 0 //
208	WP(C)/0000007/2021	UNION OF INDIA VS NIHAR RANJAN PATTNAIK	AUROVINDA MOHANTY VS	// 0 //
209	WP(C)/0000008/2021	UNION OF INDIA VS RABINARAYAN SAHOO	AUROVINDA MOHANTY VS	// 0 //
210	WP(C)/0000009/2021	BALAKANA KUSULIYA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
211	WP(C)/0000010/2021	BISWARANJAN NAYAK VS UNION OF INDIA	SUBAS CHANDRA DAS VS	// 0 //
212	WP(C)/0000011/2021	ARABINDA KHAMARI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
213	WP(C)/0000012/2021	RATIKANTA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
214	WP(C)/0000013/2021	KALYAN DEV SAH VS TAHASILDAR MURIBAHAL	S.PATTNAIK VS	// 0 //
215	WP(C)/0000014/2021	MUSTAQUE ALLI VS D.G. AND I.G. OF POLICE, ODISHA	GYANA RANJAN SETHI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0000015/2021	SOMYA SUCHARITA PANDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
217	WP(C)/0000016/2021	GAYATRI PANDA VS SECRETARY ODISHA LEGISLATIVE ASSEMBLY BBSR	GYANA RANJAN SETHI VS	// 0 //
218	WP(C)/0000017/2021	SUMATI SAHU VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
219	WP(C)/0000018/2021	AMIT BIKRAM ACHARYA VS UTKAL UNIVERSITY VANI VIHAR	BIPLAB MOHANTY VS	// 0 //
220	WP(C)/0000019/2021	PARAMESWAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
221	WP(C)/0000020/2021	SABITA MOHAPATRA VS THE STATE OF ODISHA	RABINDRA SENAPATI VS	// 0 //
222	WP(C)/0000021/2021	SAROJ KUMAR BEHERA VS THE STATE OF ODISHA	RABINDRANATH SENAPATI VS	// 0 //
223	WP(C)/0000022/2021	PRATIMA JATTA VS THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
224	WP(C)/0000023/2021	ERAM SERVICE COOPERATIVE SOCIETY LTDJ.K.KHUNTIA VS STATE OF ODISHA	VS	// 0 //
225	WP(C)/0000024/2021	NARAYAN DAS VS STATE OF ODISHA	NIRANJAN SINGH 1 VS	// 0 //
226	WP(C)/0000025/2021	SOMANATHA SAHOO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
227	WP(C)/0000026/2021	M/S. KONARK AYURVEDIC PHARMACY, CUTTACK	SANKHALA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0000027/2021	RABI NARAYAN BHANJA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.SAMBALPUR		//
229	WP(C)/0000028/2021	JAGADISH CHANDRA KAR	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0000029/2021	DIPANJALI MALLIK	BASUDEV PUJARI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0000030/2021	TRINATH JENA	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0000031/2021	DINESH CHANDRA PATTANAİK	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0000032/2021	DEBENDRANATH JENA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0000033/2021	SASANKA KUMAR SAHOO	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0000034/2021	SUBASH CHANDRA PELLA	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0000035/2021	AKSHAYA KUMAR DASH	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0000036/2021	RAMESH CHANDRA ROUTH	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0000037/2021	BHABANI SANKAR RANA	MANORANJAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0000038/2021	STATE OF ODISHA SIBA PRASAD PATRA VS	ANIL KUMAR DAS VS	// // 0
240	WP(C)/0000039/2021	STATE OF ODISHA NARASINGH MAJHI VS	MANORANJAN NAYAK VS	// // 0
241	WP(C)/0000040/2021	STATE OF ODISHA RADHANATH MOHANTY VS	MANORANJAN NAYAK VS	// // 0
242	WP(C)/0000041/2021	STATE OF ODISHA D.JAGADISH DORA VS	ANIL KUMAR DAS VS	// // 0
243	WP(C)/0000042/2021	STATE OF ODISHA BIPIN CHANDRA MOHANTY VS	MANORANJAN NAYAK VS	// // 0
244	WP(C)/0000043/2021	STATE OF ODISHA BABAJI CHARAN PANIGRAHI VS	ANIL KUMAR DAS VS	// // 0
245	WP(C)/0000044/2021	STATE OF ODISHA NARAYAN MALLICK VS	SUDHIR KUMAR MALLICK VS	// // 0
246	WP(C)/0000045/2021	THE COMMISSIONER, LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA SURESH KUMAR HOTA VS	ANIL KUMAR DAS VS	// // 0
247	WP(C)/0000046/2021	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS	SUDHIR KUMAR MALLICK VS	// // 0
248	WP(C)/0000047/2021	THE COMMISSIONER, LAND RECORDS AND SETTLEMENT. BOARD OF REVENUE, ODISHA SABITRI HANSDAH VS	PABITRA KUMAR NAYAK VS	// // 0
249	WP(C)/0000048/2021	STATE OF ODISHA BASANTI SAHA VS	PRASANNA KUMAR PARHI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0000049/2021	GOURI KUMARI PANI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
251	WP(C)/0000050/2021	JAGNYA NARAYAN PADHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	WP(C)/0000051/2021	HEERAMANI MURMU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
253	WP(C)/0000052/2021	BISWA RANJAN BISOYI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
254	WP(C)/0000053/2021	BABULAL SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
255	WP(C)/0000054/2021	BASANTA KUMAR GURU VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
256	WP(C)/0000055/2021	CHANDRA SEKHAR RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
257	WP(C)/0000056/2021	ROHITA SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
258	WP(C)/0000057/2021	APARTI KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
259	WP(C)/0000058/2021	RANJAN KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	WP(C)/0000059/2021	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
261	WP(C)/0000060/2021	UMA CHARAN PRADHAN	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0000061/2021	SURESH CHANDRA PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0000062/2021	BADAKULU SARA PATRO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0000063/2021	BIJAY KUMAR NAIK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0000064/2021	RABINDRANATH SAMAL	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0000065/2021	KAILASHPATI DAS	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0000066/2021	BULU DALAI	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0000067/2021	MANAMALI DHANGADA MAJHI	RAJJEET ROY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0000068/2021	ASHUTOSH DAS	DEBARANJAN RAY	//
		VS	VS	0
		RIGHT TO INFORMATION COMMISSION		//
270	WP(C)/0000069/2021	AJIT KUMAR DEVTA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0000070/2021	BRUNDABAN LENKA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0000071/2021	PANDABA MAHALA	CHANDAN SAMANTARAY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0000072/2021	STATE OF ODISHA M.C.SHANTI VS	ARIJEET MISHRA VS	// // 0
274	WP(C)/0000073/2021	AUTHORISRD OFFICER, UCO BANK, BBSR JALESWAR SAHOO VS	RAJENDRA KUMAR PRADHAN VS	// // 0
275	WP(C)/0000074/2021	AUTHORISED OFFICER, UCO BANK, ZONAL OFFICE, SAMBALPUR BHANJA KISHORE MOHANTA VS	B.N.PARIDA VS	// // 0
276	WP(C)/0000075/2021	STATE OF ODISHA BINAYA KUMAR PANIGRAHI VS	SURAJ MOHANTY VS	// // 0
277	WP(C)/0000076/2021	STATE OF ODISHA BIRANCHI KUMAR MOHANTA VS	B.N.PARIDA VS	// // 0
278	WP(C)/0000077/2021	STATE OF ODISHA SANUMATI MAJHI VS	SURAJ MOHANTY VS	// // 0
279	WP(C)/0000078/2021	DIVISIONAL FOREST OFFICER NAYAGARH DIVISION PRAMILA MOHANTA VS	B.N.PARIDA VS	// // 0
280	WP(C)/0000079/2021	STATE OF ODISHA GANGADHAR SAHOO VS	BIJAYA KUMAR PATTANAİK VS	// // 0
281	WP(C)/0000080/2021	STATE OF ODISHA JITENDRA MOHANTA VS	B.N.PARIDA VS	// // 0
282	WP(C)/0000081/2021	STATE OF ODISHA SANTOSH DEY VS	PRAVASH CH.JENA VS	// // 0
283	WP(C)/0000082/2021	STATE OF ODISHA MANAMOHAN MAHAKUD VS	B.N.PARIDA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0000083/2021	SURENDRA NATH MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
285	WP(C)/0000084/2021	SRICHARAN MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
286	WP(C)/0000085/2021	JOGEN德拉 BEHURIA VS CUTTACK CENTRAL COOPERATIVE BANK LTD.	P.K.NAYAK VS	// 0 //
287	WP(C)/0000086/2021	PREMALATA MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
288	WP(C)/0000087/2021	SANTANU KUMAR MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
289	WP(C)/0000088/2021	GOURANGA CHARAN SAHOO VS CUTTACK CENTRAL COOPERATIVE BANK LTD.	P.K.NAYAK VS	// 0 //
290	WP(C)/0000089/2021	RAICHARAN MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
291	WP(C)/0000090/2021	BASANTI PANI VS TAHASILDAR GOP	P.K.NAYAK VS	// 0 //
292	WP(C)/0000091/2021	RAJALAKMEE PRADHAN VS TAHASILDAR NIALI	P.K.NAYAK VS	// 0 //
293	WP(C)/0000092/2021	AMBIKA SWAIN VS COLLECTOR, SUNDARGARH	BIRAJA PRASANNA DAS VS	// 0 //
294	WP(C)/0000093/2021	PRAFULLA KUMAR SAHOO VS GOVT.OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
295	WP(C)/0000094/2021	YASODA ROUT	SATYABRATA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		GOVT.OF ODISHA		//
296	WP(C)/0000095/2021	NILAMADHABA SAHU	G.N.MISHRA	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, ODISHA		//
297	WP(C)/0000096/2021	NABIN KUMAR MISHRA	PRNOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0000097/2021	RAMA CHANDRA DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0000098/2021	MD.IMTIHAZ	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0000099/2021	BASANTA KUMAR SAMAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0000100/2021	SRUSTIDHARA NAYAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0000101/2021	ANJANA DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0000102/2021	BIBHUTI BHUSAN BARAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0000103/2021	BISHUNU CHANDRA PATTANAIAK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0000104/2021	PURNA CHANDRA DAS	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0000105/2021	PRAFULLA CH.KORKORA	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :04/01/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0000106/2021	STATE OF ODISHA DINESH KUMAR SAHOO VS	MAHES DAS VS	// // 0
308	WP(C)/0000107/2021	STATE OF ODISHA JHADESWAR DALAI VS	ANJAN KUMAR BISWAL VS	// // 0
309	WP(C)/0000108/2021	STATE OF ODISHA BASANTI PADHI VS	MAHES DAS VS	// // 0
310	WP(C)/0000109/2021	STATE OF ODISHA B.SIBA PRASAD REDDY VS	NIRANJAN NAYAK VS	// // 0
311	WP(C)/0000110/2021	STATE OF ODISHA SUJATA CHAINI VS	SAMEER KUMAR DAS VS	// // 0
312	WP(C)/0000111/2021	STATE OF ODISHA SUDHANSU BALA BEHURA VS	DEEPALI MAHAPATRA VS	// // 0
313	WP(C)/0000112/2021	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	J.K.KHUNTIA VS	// // 0
314	WP(C)/0000113/2021	STATE OF ODISHA DULAL CHANDRA DAS VS	DEEPALI MAHAPATRA VS	// // 0
315	WP(C)/0000114/2021	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	J.K.KHUNTIA VS	// // 0
316	WP(C)/0000115/2021	STATE OF ODISHA RAJKUMAR SAHU VS	SHASHI BHUSAN JENA VS	// // 0
317	WP(C)/0000116/2021	STATE OF ODISHA AJAY KUMAR CHAMPATIRAY VS PRESIDING OFFICER LABOUR COURT BBSR	SHASHI BHUSAN JENA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0000117/2021	JAYA JAGANNATH UTHADOKANI SANGHA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS STATE OF ODISHA	// 0 //
319	WP(C)/0000118/2021	SANTOSH KUMAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS STATE OF ODISHA	// 0 //
320	WP(C)/0000119/2021	BABURAM NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	// 0 //
321	WP(C)/0000120/2021	LALIT PADHAN VS STATE OF ODISHA	BHASKAR SAMANTARAY VS STATE OF ODISHA	// 0 //
322	WP(C)/0000121/2021	DEBANANDA PRADHAN VS STATE OF ODISHA	ANIRUDHA DAS VS STATE OF ODISHA	// 0 //
323	WP(C)/0000122/2021	BENU CHARAN JENA VS STATE OF ODISHA	K.K.SWAIN VS STATE OF ODISHA	// 0 //
324	WP(C)/0000123/2021	TUSAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS STATE OF ODISHA	// 0 //
325	WP(C)/0000124/2021	BIRABARA MAHANTA VS PARBATI MAHANTA	MITHUN DAS VS PARBATI MAHANTA	// 0 //
326	WP(C)/0000125/2021	INSTITUTE OF TECHNICAL TRAINING, SUNDAR VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS STATE OF ODISHA	// 0 //
327	WP(C)/0000126/2021	PRATAP CHANDRA PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS STATE OF ODISHA	// 0 //
328	WP(C)/0000127/2021	DHIREN KUMAR PATRA VS STATE OF ODISHA	BUDHIRAM DAS VS STATE OF ODISHA	// 0 //
329	WP(C)/0000128/2021	GAJENDRA KUMAR DAS	BUDHIRAM DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0000129/2021	STATE OF ODISHA BIBHURANJAN DAS	BUDHIRAM DAS	//
		VS	VS	0
331	WP(C)/0000130/2021	STATE OF ODISHA CHANDRAKANTA BEHERA	K.K.SWAIN	//
		VS	VS	0
332	WP(C)/0000131/2021	STATE OF ODISHA M/S. ORIENTAL SECURITY SERVICES, BBSR	SOMANATH MISHRA	//
		VS	VS	0
333	WP(C)/0000132/2021	DILIP KUMAR PARIDA LAMBODAR JENA	K.K.SWAIN	//
		VS	VS	0
334	WP(C)/0000133/2021	STATE OF ODISHA SHARMISTHA SUR	K.K.SWAIN	//
		VS	VS	0
335	WP(C)/0000134/2021	STATE OF ODISHA DINABANDHU SWAIN	JYOTIRMAY GUPTA	//
		VS	VS	0
336	WP(C)/0000135/2021	STATE OF ODISHA KANHU CHARAN SAHOO	K.K.SWAIN	//
		VS	VS	0
337	WP(C)/0000136/2021	STATE OF ODISHA GOURAHARI SETHI	K.K.SWAIN	//
		VS	VS	0
338	WP(C)/0000137/2021	STATE OF ODISHA NIMAI CHARAN BHOI	SOMANATH MISHRA	//
		VS	VS	0
339	WP(C)/0000138/2021	CHIEF SECRETARY, GOVT. OF ODISHA GANESH CHANDRA DASH	K.K.SWAIN	//
		VS	VS	0
340	WP(C)/0000139/2021	STATE OF ODISHA JAYANTA KUMAR BINDHANI	K.K.SWAIN	//
		VS	VS	0

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FILING REPORT AS ON :04/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0000140/2021	STATE OF ODISHA NIASA CHARAN BHOI VS	K.K.SWAIN VS	// // ()
342	WP(C)/0000141/2021	STATE OF ODISHA M/S. ORIENTAL SECURITY SERVICES, BBSR VS	SOMANATH MISHRA VS	// // ()
343	WP(C)/0000142/2021	CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT CUM DIVISIONAL LABOUR/COMMISSIONER, KHURDA ASHOK KUMAR BEHERA VS	K.K.SWAIN VS	// // ()
344	WP(C)/0000143/2021	STATE OF ODISHA BISWA BHUSAN CHAND VS	K.K.SWAIN VS	// // ()
345	WP(C)/0000144/2021	STATE OF ODISHA RAMA CHANDRA JENA VS	DAYANANDA MOHAPATRA VS	// // ()
346	WP(C)/0000145/2021	INDIAN OVERSEAS BANK, CHENNAI PUSPANJALI HOTA VS	BIDYADHAR MANASINGH VS	// // ()
347	WP(C)/0000146/2021	STATE OF ODISHA ASHALATA JENA VS	DILLIP RAY VS	// // ()
348	WP(C)/0000147/2021	STATE OF ODISHA JHUNI DEI VS	N.K.SAHU VS	// // ()
349	WP(C)/0000148/2021	SUPERINTENDING ENGINEER ELECTRICAL BBSR ASIT KUMAR DAS VS	VS	// // ()
350	WP(C)/0000149/2021	STATE OF ODISHA PRATAP KUMAR SAHOO VS	SIDHESWAR MALLIK VS	// // ()
351	WP(C)/0000150/2021	STATE OF ODISHA RANJIT KUMAR MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0000151/2021	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
353	WP(C)/0000152/2021	LAXMIDHAR PATTANAİK VS THE STATE OF ODISHA	BISWAMOHAN PATTANAİK (2) VS	// 0 //
354	WP(C)/0000153/2021	BRAHMANANDA TRIPATHY VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
355	WP(C)/0000154/2021	MEENA KUMARI PATTNAİK VS STATE OF ODISHA	BIDYADHAR MANSINGH VS	// 0 //
356	WP(C)/0000155/2021	TILOTAMA RATH VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
357	WP(C)/0000156/2021	ARSS INFRASTRUCTURE PROJECTS LTD. VS RESERVE BANK OF INDIA	SARADA P.SARANGI VS	// 0 //
358	WP(C)/0000157/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS THE TAHASILDAR CUM DDO, KENDRAPARA	CHIKENDRAPATI VS	// 0 //
359	WP(C)/0000158/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS THE PRINCIPAL CUM DDO, BALIA WOMENS COLLEGE, KENDRAPARA	CHIKENDRAPATI VS	// 0 //
360	WP(C)/0000159/2021	SANJAY KUMAR TRIPATHY VS STATE OF ODISHA	ANUP UDAYA SANAPATI VS	// 0 //
361	WP(C)/0000160/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS THE EXECUTIVE OFFICER CUM DDO, KENDRAPARA	CHIKENDRAPATI VS	// 0 //
362	WP(C)/0000161/2021	NRUSINGHA PRASAD DASH VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
363	WP(C)/0000162/2021	HEMANTA KUMAR NAYAK	ANUP UDAYA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0000163/2021	ARATI DASH	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0000164/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE COMMISSIONER CUM SECRETARY, S AND M.E. EDUCATION DEPTT., GOVT OF ODISHA, BBSR		//
366	WP(C)/0000165/2021	RADHA MOHAN DAS	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0000166/2021	SANTOSH KUMAR POLEI	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0000167/2021	BISWANATH DAKUA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0000168/2021	ODISHA GRAMYA BANK, DHENKANAL	AUROVINDA MOHANTY	//
		VS	VS	0
		THE MANAGER ELECTRICAL, CESU, DHENKANAL ELECTRICAL DIVISION CUM DDO, DHENKANAL		//
370	WP(C)/0000169/2021	G.DILLIP KUMAR PATRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0000170/2021	SUSANTA KUMAR PATRA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0000171/2021	ODISHA GRAMYA BANK, DHENKANAL BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE SUB DIVISIONAL OFFICER, DHENKANAL		//
373	WP(C)/0000172/2021	SANJUKTA MAHARANA	ARUNA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0000173/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0000174/2021	THE COMMISSIONER CUM SECRETARY, S AND M.E. EDUCATION DEPTT., HOVT. OF ODISHA, BBSR// KISHORE CHANDRA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
376	WP(C)/0000175/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS THE EXECUTIVE ENGINEER WORKS DIVISION CUM DDO, KENDRAPARA	CH. KENDRAPATI ANANTY VS	// 0 //
377	WP(C)/0000176/2021	KISHORE CHANDRA SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
378	WP(C)/0000177/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS THE DEPUTY DIRECTOR HORTICULTURE CUM DDO, KENDRAPARA	CH. KENDRAPATI ANANTY VS	// 0 //
379	WP(C)/0000178/2021	LALITA PARIDA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
380	WP(C)/0000179/2021	ODISHA GRAMYA BANK, TINIMUHANI BRANCH, KENDRAPARA VS THE PRINCIPAL SECRETARY CUM DDO, KENDRAPARA	CH. KENDRAPATI ANANTY VS	// 0 //
381	WP(C)/0000180/2021	MAHIMA NAIK VS STATE OF ODISHA	A.PATTANAİK VS	// 0 //
382	WP(C)/0000181/2021	MANJULATA KHUNTIA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
383	WP(C)/0000182/2021	PRAHALLAD MANGARAJ VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //
384	WP(C)/0000183/2021	RADHEI ROUT @ BUDHEI ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
385	WP(C)/0000184/2021	RAJKISHORE PALEI VS PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR	R.C.SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0000185/2021	CHAUDHURY DIPTYMANJARI DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
387	WP(C)/0000186/2021	KARISHMA PODDAR VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
388	WP(C)/0000187/2021	BHASKAR CHANDRA BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
389	WP(C)/0000188/2021	RAMANJEET KAR VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
390	WP(C)/0000189/2021	JYOTI PRASAD MISHRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
391	WP(C)/0000190/2021	LADU KISHORE RAUTA VS STATE OF ODISHA	TUNA SAHU VS	// 0 //
392	WP(C)/0000191/2021	SUSANTA KUMAR SETHA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
393	WP(C)/0000192/2021	BHASKAR MADHEI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
394	WP(C)/0000193/2021	BHAGYARATHI MALLICK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// 0 //
395	WP(C)/0000194/2021	SASHI BHUSAN NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
396	WP(C)/0000195/2021	DINABANDHU SAHOO VS COLLECTOR BHADRAK	NIRANJAN LENKA VS	// 0 //
397	WP(C)/0000196/2021	GIRISH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0000197/2021	R. PARVATI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0000198/2021	KHITISH CHANDRA MALLICK	NIRANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0000199/2021	AJIT KUMAR SAHU	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0000200/2021	PARBATI PATRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0000201/2021	PRAMOD KUMAR PRADHAN	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0000202/2021	JAYASHREE SHUKLA	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0000203/2021	SUKANTI NAIK	DEBENDRA DHAR	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0000204/2021	R. BIJAYA LAXMI	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0000205/2021	BIBHUTI BHUSAN DASH	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0000206/2021	GURUBARI MUNDA	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0000207/2021	SATYABRATA BARIK	B.S.TRIPATHY (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0000208/2021	STATE OF ODISHA MANORANJAN MISHRA VS	ALOK KUMAR PANDA VS	// // 0
410	WP(C)/0000209/2021	STATE OF ODISHA MANGULU CHANRAN TRIPATHY VS	ADITYA MISHRA VS	// // 0
411	WP(C)/0000210/2021	THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGIR SACHIDANANDA NAYAK VS	ASIT KUMAR CHAUDHURY VS	// // 0
412	WP(C)/0000211/2021	STATE OF ODISHA PANCHANAN NAHAK VS	JYOTIRMAY GUPTA VS	// // 0
413	WP(C)/0000212/2021	STATE OF ODISHA PRAJA RANJAN MISRA VS	ANUP UDAYA SENAPATI VS	// // 0
414	WP(C)/0000213/2021	STATE OF ODISHA JYOTIRMAYA CHANDRA VS	ALOK KUMAR PANDA VS	// // 0
415	WP(C)/0000214/2021	STATE OF ODISHA SUDHIR KUMAR SAHU VS	B.S.TRIPATHY (1) VS	// // 0
416	WP(C)/0000215/2021	STATE OF ODISHA KARTIK CHANDRA PUTHAL VS	JYOTIRMAY GUPTA VS	// // 0
417	WP(C)/0000216/2021	STATE OF ODISHA BHIKARI MANGARAJ VS	MANAS RANJAN NAYAK VS	// // 0
418	WP(C)/0000217/2021	STATE OF ODISHA BIKRAM KUMAR SAMANTARAY VS	PRATAP KUMAR MOHAPATRA VS	// // 0
419	WP(C)/0000218/2021	STATE OF ODISHA GIRIJA BHUSAN MALLIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0000219/2021	MANASI SINHA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
421	WP(C)/0000220/2021	DHANI DAS VS STATE OF ODISHA	MANASH RANJAN NAYAK VS	// 0 //
422	WP(C)/0000221/2021	RAVNEET KAUR BHATIA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
423	WP(C)/0000222/2021	ARUNA KAR VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
424	WP(C)/0000223/2021	RANJIT BARWA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
425	WP(C)/0000224/2021	DR.AMRENDRA PRASAD GIRI VS STATE OF ODISHA	S.P.NATH VS	// 0 //
426	WP(C)/0000225/2021	NALINI PRAVA NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0000226/2021	RAMESH CHANDRA PRADHAN VS DEPUTY REGISTRAR ORISSA ADMINISTRATIVE TRIBUNAL CUTTACK	S.D.ROUTRAY VS	// 0 //
428	WP(C)/0000227/2021	AJAYA KUMAR SWAIN VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// 0 //
429	WP(C)/0000228/2021	GIRIDHARI B.ED. COLLEGE, KENDRAPARA VS REGISTRAR, UTKAI UNIVERSITY,VANIBIHAR, BBSR, KHURDA	SUSANTA KUMAR TRIPATHY VS	// 0 //
430	WP(C)/0000229/2021	PRADIP KUMAR DAS VS COMMISSIONER CUM SECRETARY TO GOVT. OF ODISHA, BBSR	ASHOK PATTNAIK VS	// 0 //
431	WP(C)/0000230/2021	GADADHAR PARIDA	ASHOK PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0000231/2021	MAHESWAR NAYAK	S.K.NAYAK 2	//
		VS	VS	0
		ADDITIONAL DISTRICT MAGISTRATE (REV), JAJPUR		//
433	WP(C)/0000232/2021	BISHNU CH. BEHERA	ABHIMANYU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0000233/2021	MADHUSUDAN MAHAPATRA	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0000234/2021	BRAJAKISHORE MAHAPATRA	NIRANJAN BISWAL	//
		VS	VS	0
		REGIONAL PROVIDENT FUNDCOMMISSIONER, BBSR, KHURDA		//
436	WP(C)/0000235/2021	MEENATI SWAIN	S.P.NATH	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0000236/2021	BASANTA BISWAL	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
438	WP(C)/0000237/2021	SARALA JENA	PRAKASH RANJAN BARIK	//
		VS	VS	0
		THE ODISHA STATE HOUSING BOARD, KHURDA		//
439	WP(C)/0000238/2021	DEBADUTTA KAR	RANJAN KUMAR NAYAK	//
		VS	VS	0
		THE JOINT COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK		//
440	WP(C)/0000239/2021	ARBIND KUMAR SINGH	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0000240/2021	ASWANI JENA	DINABANDHU NAYAK	//
		VS	VS	0
		THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, CUTTACK		//
442	WP(C)/0000241/2021	HEMADRI BEHERA	S.N.BISWAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0000242/2021	STATE OF ODISHA ANJALI BALA MAHAKUL VS	S.N.BISWAL VS	// // 0
444	WP(C)/0000243/2021	STATE OF ODISHA BIPIN BIHARI BEDBAK VS	MANAS CHAND VS	// // 0
445	WP(C)/0000244/2021	STATE OF ODISHA SADANANDA PRADHAN VS	MANAS CHAND VS	// // 0
446	WP(C)/0000245/2021	STATE OF ODISHA GANGADHAR SAMANTARAY VS	DINABANDHU NAYAK VS	// // 0
447	WP(C)/0000246/2021	TAHASILDAR, MAHAKALAPARA, KENDRAPARA MANMOHAN JALI VS	MANAS CHAND VS	// // 0
448	WP(C)/0000247/2021	STATE OF ODISHA JITENDRA KUMAR DALAI VS	DIGAMBAR SETHI VS	// // 0
449	WP(C)/0000248/2021	STATE OF ODISHA SAROJ KUMAR SETH VS	MANAS CHAND VS	// // 0
450	WP(C)/0000249/2021	STATE OF ODISHA PADMASINA PARIDA VS	RAMA KRISHNA BISOI VS	// // 0
451	WP(C)/0000250/2021	STATE OF ODISHA SUJATA SAHOO VS	RAMA KRISHNA BISOI VS	// // 0
452	WP(C)/0000251/2021	STATE OF ODISHA SWATI SURACHITA PARIDA VS	RAMA KRISHNA BISOI VS	// // 0
453	WP(C)/0000252/2021	STATE OF ODISHA KUMARI BHUMI RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0000253/2021	KUMARI SAJANI RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
455	WP(C)/0000254/2021	BIJAYA KUMAR DAS VS COLLECTOR AND DISTRICT MAGISTRATE, BALASORE	AJIT KUMAR DASH VS	// 0 //
456	WP(C)/0000255/2021	KUMARI JEMAMANI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
457	WP(C)/0000256/2021	KUMARI LATA AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
458	WP(C)/0000257/2021	RAMA CHANDRA MAJHI VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
459	WP(C)/0000258/2021	CHHABI PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
460	WP(C)/0000259/2021	KUMARI URMILA AHIR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
461	WP(C)/0000260/2021	TOSHAN KUMAR PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
462	WP(C)/0000261/2021	GANESWAR CHOUDHURY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
463	WP(C)/0000262/2021	KUMARI MAMAT MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
464	WP(C)/0000263/2021	LOKNATH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
465	WP(C)/0000264/2021	LABA PATEL	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0000265/2021	RANJAN KUMAR MOHANTY	MUKESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0000266/2021	KUMARI HEMALATA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0000267/2021	KUMARI HEMALATA MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0000268/2021	SURESH CHANDRA SENAPATI	MUKESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0000269/2021	KUSHA PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0000270/2021	DURYODHAN PARIDA	MUKESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0000271/2021	LAKHIKANTA PUHAN	ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0000272/2021	DEBENDRA KUMAR ROUSTRAY	MUKESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0000273/2021	PRASANA KUMAR SAHOO	MUKESH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0000274/2021	BINATA BINDHANI	M/S.ANUPAM DASH	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0000275/2021	SANKAR SENAPATI	MUKESH PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0000276/2021	STATE OF ODISHA SATSANG KENDRA,TALBARKOT VS	ANUPAM DASH VS	// // 0
478	WP(C)/0000277/2021	TH COLLECTOR,DHENKANAL BHAKTU MARNDI@BHAKTA CHARAN MARNDI	M/S.ANUPAM DASH VS	// // 0
479	WP(C)/0000278/2021	STATE OF ODISHA SHYAMASIKTA NAYAK VS	SURYA NARAYAN PATNAIK VS	// // 0
480	WP(C)/0000279/2021	STATE OF ODISHA LIPIKA LOBAMUDRA MALLIK VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
481	WP(C)/0000280/2021	STATE OF ODISHA ROMALIN PATTANAIAK VS	SURYA NARAYAN PATNAIK VS	// // 0
482	WP(C)/0000281/2021	STATE OF ODISHA CHANDNI MISHRA VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
483	WP(C)/0000282/2021	STATE OF ODISHA LAMBODAR SETHY VS	SURYA NARAYAN PATNAIK VS	// // 0
484	WP(C)/0000283/2021	STATE OF ODISHA ANKITA MOHAPATRA VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
485	WP(C)/0000284/2021	STATE OF ODISHA SUSENA NAYAK VS	M/S.SURYA NARAYAN PATNAIK VS	// // 0
486	WPCRL/0000001/2021	STATE OF ODISHA PARVATI BEHERA VS	RANJAN KU. NAYAK VS	// // 0
487	ABLAPL/0000001/2021	STATE OF ODISHA GOPAL CHANDRA JENA VS STATE OF ODISHA	S.MOHAPATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0000002/2021	ANUJ BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /341 /2020 () //
489	ABLAPL/0000003/2021	PRASANTA SAHOO @ PRASHANTA KUMAR SAHOO VS STATE OF ODISHA	AMULYA NARAYAN MISHRA (4) VS	BONTH /176 /2020 () //
490	ABLAPL/0000004/2021	MANORANJAN DHAL @ MANAS RANJAN DHAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	JHARSUGUDA /310 /2016 () //
491	ABLAPL/0000005/2021	PANDAVA NANDA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	/ /0 () //
492	ABLAPL/0000006/2021	SUMAN BAG @ SUMANTA BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /190 /2019 () //
493	ABLAPL/0000007/2021	R.ELLEYA REDDY VS STATE OF ODISHA	SARAT KUMAR JENA VS	CHATRAPUR /322 /2020 () //
494	ABLAPL/0000008/2021	CHITARANJAN ACHARYA @ JYOTISH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /1 /2021 () //
495	ABLAPL/0000009/2021	ABHINAV ACHARYA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA P.S. BUXIBAZAR /1 /2021 () //
496	ABLAPL/0000010/2021	AKBAR KHAN VS STATE OF ODISHA	S.P.DASH VS	JASHIPUR /177 /2020 () //
497	ABLAPL/0000011/2021	NILU@RAKESH NAIK VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /458 /2020 () //
498	ABLAPL/0000012/2021	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	PATNA /194 /2020 () //
499	ABLAPL/0000013/2021	BIJAYALAXMI SWAIN	S.P.DASH	CHANDRASEKHARPUR /495 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	ABLAPL/0000014/2021	STATE OF ODISHA KEDAR SETHI	PRAVASH CHANDRA JENA	// ODAGAON /224 /2020
		VS	VS	()
501	ABLAPL/0000015/2021	STATE OF ODISHA HRUSHIKESH PANDA	SATYA NARAYAN MISHRA (4)	// BODEN /187 /2020
		VS	VS	()
502	ABLAPL/0000016/2021	STATE OF ODISHA BAPI SARKAR	RONJIT MOHANTY	// MARINE PS AT JAMBO /82 /2020
		VS	VS	()
503	ABLAPL/0000017/2021	STATE OF ODISHA PRAVAKAR SAHOO	ARIJEET MISHRA	// KHARABEL NAGAR P.S. /250 /2014
		VS	VS	()
504	ABLAPL/0000018/2021	STATE OF ODISHA MANASH RANJAN RATH	DEEPAK KU SAHOO	// DERABIS /244 /2020
		VS	VS	()
505	ABLAPL/0000019/2021	STATE OF ODISHA PRASANNJIT PUHAN	DEEPAK KU SAHOO	// KENDRAPARA /354 /2020
		VS	VS	()
506	ABLAPL/0000020/2021	STATE OF ODISHA RAMESH CHANDRA PANDA	MOHENDRA KUMAR MOHAPATRO	// / /0
		VS	VS	()
507	ABLAPL/0000021/2021	STATE OF ODISHA(VIG.) SUDHIR KUMAR NANDA	RAJJEET ROY	// / /0
		VS	VS	()
508	ABLAPL/0000022/2021	STATE OF ODISHA(VIG.) MAHENDRA KUMAR BRAHMA	P.R.SINGH	// DHENKANAL SADAR /629 /2020
		VS	VS	()
509	ABLAPL/0000023/2021	STATE OF ODISHA SISULA @ SHISHULA BALIARSINGH	ARIJEET MISHRA	// JANKIA P.S. /266 /2020
		VS	VS	()
510	ABLAPL/0000024/2021	STATE OF ODISHA SUSANTA KUMAR PATRA	CHANDAN SAMANTARAY	// NANDANKANAN /87 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0000025/2021	STATE OF ODISHA SUNITA SETHI VS	CHANDAN SAMANTARAY VS	// JARADA /169 /2020 ()
512	ABLAPL/0000026/2021	STATE OF ODISHA NIRUPAMA KHATEI VS	PRASANTA KUMAR SAHOO VS	// NAYAGARH /177 /2020 ()
513	ABLAPL/0000027/2021	STATE OF ODISHA SATYABAN NAYAK VS	AMIT PRASAD BOSE VS	// BARIPADA TOWN /851 /2020 ()
514	ABLAPL/0000028/2021	STATE OF ODISHA SHANTI @ RUKSHANA KHATOON VS	ANAM CH.PANDA VS	// PLANTSITE /184 /2018 ()
515	ABLAPL/0000029/2021	STATE OF ODISHA GUDU @ SANAULLAH KHAN VS	ANAM CHANDRA PANDA VS	// PLANTSITE /184 /2018 ()
516	ABLAPL/0000030/2021	STATE OF ODISHA M.JAGDISHACHARI @ M. JAGDISH VS	TUKUNA KUMAR MISHRA VS	// JEYPORE MAHILA /81 /2020 ()
517	ABLAPL/0000031/2021	STATE OF ODISHA JASHOBANT BEHERA VS	ANIRUDHA DAS VS	// KHAJURIPADA /60 /2017 ()
518	ABLAPL/0000032/2021	STATE OF ODISHA SAMBIT PATTANAYAK VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /603 /2020 ()
519	ABLAPL/0000033/2021	STATE OF ODISHA BIKALA KANHAR @ KANCHE KANHAR VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /138 /2020 ()
520	ABLAPL/0000034/2021	STATE OF ODISHA FAKIRA BEHERA VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /597 /2020 ()
521	ABLAPL/0000035/2021	STATE OF ODISHA ROCKY DAS @ RAKI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// PATTAPUR (ASKA) /297 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0000036/2021	DINESH JENA VS STATE OF ODISHA	SATYARANJAN MULIA VS	CHANDAKA P.S. /231 /2020 () //
523	ABLAPL/0000037/2021	NASAR BEGUM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
524	ABLAPL/0000038/2021	JYOTIRMAYEE SAHOO VS STATE OF ODISHA	K.P.MOHANTY VS	DELANGA /230 /2020 () //
525	ABLAPL/0000039/2021	DEBABRATA SAHOO VS STATE OF ODISHA	M.R.KHATUA VS	MAHILA P.S. BUXIBAZAR /37 /2020 () //
526	ABLAPL/0000040/2021	BASUDEV PARIDA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BASTA /156 /2020 () //
527	ABLAPL/0000041/2021	SAROJ KUMAR HARPAL VS STATE OF ODISHA	RAJIB RATH VS	SAINTALA /360 /2020 () //
528	ABLAPL/0000042/2021	ANUSAYA ROUT VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SORO /191 /2020 () //
529	ABLAPL/0000043/2021	UDAYANATH JENA VS STATE OF ODISHA	BHARATI DASH VS	CHANDANPUR /134 /2019 () //
530	ABLAPL/0000044/2021	RUPEI DAS VS STATE OF ODISHA	G.N.PADHI VS	BALIANTA P.S. /309 /2020 () //
531	ABLAPL/0000045/2021	JAGAN MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARI /241 /2020 () //
532	ABLAPL/0000046/2021	ABHAYA KUMAR DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANGALA BAG /309 /2020 () //
533	ABLAPL/0000047/2021	BIGHNESWAR SAMAL	ASUTOSH TRIPATHY	BANARAPAL /344 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/000048/2021	STATE OF ODISHA PRAKASH CHANDRA BEHERA	VS PRADEEP KUMAR DAS	// BHADRAK RURAL /664 /2020
		VS	VS	()
535	ABLAPL/000049/2021	STATE OF ODISHA NIRANJAN NAYAK	VS PRAMODA KUMAR MISHRA	// AUL /269 /2020
		VS	VS	()
536	ABLAPL/000050/2021	STATE OF ODISHA PRADEEP PANIGRAHI	VS PRADEEP KUMAR DAS	// MAHILA (BERHAMPUR) /107 /2020
		VS	VS	()
537	ABLAPL/000051/2021	STATE OF ODISHA BASANTA BEHERA @ BASANTA KUMAR BEHERA	VS HEMATAV TRIPATHY	// NAYAGARH SADAR /151 /2020
		VS	VS	()
538	ABLAPL/000052/2021	STATE OF ODISHA PRASANNA KUMAR MALLIK @ MALLICK	VS S.P.SARANGI	// BARI /250 /2020
		VS	VS	()
539	ABLAPL/000053/2021	STATE OF ODISHA RAHIM KHAN @ RAHIM ALI	VS PRAVASH CH JENA	// / /0
		VS	VS	()
540	ABLAPL/000054/2021	STATE OF ODISHA DINESH PRADHAN @ JINE	VS PARTHA SARATHI NAYAK	// COLLIERY /468 /2020
		VS	VS	()
541	ABLAPL/000055/2021	STATE OF ODISHA KAREN NAIK	VS PARTHA SARATHI NAYAK	// COLLIERY /384 /2020
		VS	VS	()
542	ABLAPL/000056/2021	STATE OF ODISHA GANESWAR BEHERA	VS PARTHA SARATHI NAYAK	// GONDIA /293 /2020
		VS	VS	()
543	ABLAPL/000057/2021	STATE OF ODISHA SAGAR PRADHAN	VS PARTHA SARATHI NAYAK	// GONDIA /293 /2020
		VS	VS	()
544	ABLAPL/000058/2021	STATE OF ODISHA SUSIL KUMAR BALABANTRAY @ TAPU BALABANTRAY	VS PRAVASH CH JENA	// DELANGA /239 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0000059/2021	STATE OF ODISHA RANJIT KUMAR MOHAPATRA VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /462 /2020 ()
546	ABLAPL/0000060/2021	STATE OF ODISHA PAPU @ SRIKANTA BAL VS	PARTHA SARATHI NAYAK VS	// JAJPUR SADAR /267 /2020 ()
547	ABLAPL/0000061/2021	STATE OF ODISHA NALINIKANTA ACHARYA VS	SOMANATH NANDA VS	// GURUDIJHATIA /148 /2020 ()
548	ABLAPL/0000062/2021	STATE OF ODISHA ISWAR CHANDRA SWAIN VS	SAMBEET PATTANAYAK VS	// BALANGA /166 /2020 ()
549	ABLAPL/0000063/2021	STATE OF ODISHA APARAJITA PANDA VS	PRAVASH CH. JENA VS	// JALESWAR /301 /2020 ()
550	ABLAPL/0000064/2021	STATE OF ODISHA HABIBA BEGUM VS	PRAVASH CH. JENA VS	// / /0 ()
551	ABLAPL/0000065/2021	STATE OF ODISHA KESHAB CHANDRA RATH VS	H.S.MISHRA VS	// SAMBALPUR VIGILANCE /38 /2020 ()
552	ABLAPL/0000066/2021	STATE OF ODISHA(VIG.) RANJULATA MISHRA VS	MANOJ KUMAR MALLICK VS	// BINJHARPUR /299 /2019 ()
553	ABLAPL/0000067/2021	STATE OF ODISHA BISWANATH BAG @ BISWAJIT BAG @ BAPI VS	AJAYA KUMAR JENA VS	// BHAWANIPATNA TOWN /29 /2014 ()
554	ABLAPL/0000068/2021	STATE OF ODISHA DEEPAK SAMAL VS	PARTHA SARATHI NAYAK VS	// BIKRAMPUR FCI /226 /2020 ()
555	ABLAPL/0000069/2021	STATE OF ODISHA SANJAY KUMAR MUDULI VS STATE OF ODISHA	ASHOK KU SAHOO VS	// KENDRAPARA /355 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/000070/2021	RINARANI DAS VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BHOGRAI /241 /2020 () //
557	ABLAPL/000071/2021	RAKESH KUMAR JENA VS STATE OF ODISHA	MD.G.MADANI VS	SORO /311 /2020 () //
558	ABLAPL/000072/2021	PRASANT KUMAR MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /152 /2020 () //
559	ABLAPL/000073/2021	LEESA SOREN VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	MAHILA P.S.(BBSR) /41 /2020 () //
560	ABLAPL/000074/2021	PANKAJ LOCHAN JENA VS STATE OF ODISHA	L.N.RAYATSINGH VS	BRAHMAGIRI /225 /2020 () //
561	ABLAPL/000075/2021	MANOJ KUMAR NAIK VS STATE OF ODISHA	SAROJ KU DASH VS	MOTANGA /241 /2020 () //
562	ABLAPL/000076/2021	SAURAV MOHARANA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	CAPITAL P.S. /509 /2020 () //
563	ABLAPL/000077/2021	DIPU NAYAK VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	NIMAPADA /184 /2018 () //
564	ABLAPL/000078/2021	BHARATI JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /436 /2020 () //
565	ABLAPL/000079/2021	TAPAN MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINJHARPUR /446 /2020 () //
566	ABLAPL/000080/2021	KESHAB CHANDRA SHADANGI VS STATE OF ODISHA	S.S.RAY (2) VS	ASKA /680 /2020 () //
567	ABLAPL/000081/2021	MABUD MALLIK	AMULYA RATNA PANDA	UDALA /243 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0000082/2021	JALU @ SUNDHANU MOHANTY	P.R.SINGH	GONDIA /294 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0000083/2021	SUSANTA BEHERA	JYOTIRMAYA SAHOO	K.NUAGAON /157 /2019
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0000084/2021	ASWINI KUMAR JENA @ ASWINI JENA	DIBYA JYOTI SAHOO	TIHIDI /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0000085/2021	BHIMA NAIK	PRASANNA KUMAR MISHRA	KAMAKHYANAGAR /415 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0000086/2021	KISHORE KUMAR MISHRA	PRASANNA KUMAR MISHRA	CHANDRASEKHARPUR /236 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0000087/2021	BIJAY DAS	PRAFULLA KUMAR BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0000088/2021	GADADHAR MALIK	PRAFULLA KUMAR BISWAL	RAJKANIK A /177 /2020
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0000089/2021	MUJIBUR REHEMAN KHAN @ MUZIBUL REHEMAN KHAN	PRASANNA KUMAR MISHRA	KAKATAPUR /247 /2020
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0000090/2021	SK. GOLAM	PRASANNA KUMAR MISHRA	KAKATAPUR /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0000091/2021	SAMBIT RANA @ NANU RANA	PARTHA SARATHI DAS	PURI TOWN /123 /2020
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0000092/2021	SUBHASHREE DARSHANA	J.K.KHUNTIA	TOMANDO /173 /2020
		VS	VS	()

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FILING REPORT AS ON :04/01/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	WPC(OAC)/0000362/2017	STATE OF ODISHA BIBHU PADARBINDA ACHARYA VS	JYOTIRMAYA GUPTA VS	// // ()
580	WPC(OAC)/0001309/2018	STATE OF ODISHA SAKUNTALA DASH VS	BHASKAR CHANDRA PANDA VS	// // ()
581	WPC(OAC)/0002014/2017	STATE OF ODISHA TILOTTAMA NAYAK VS	SRIKANTA KU. NATH VS	// // ()
582	WPC(OAC)/0003236/2016	STATE OF ODISHA PRAVASH RANJAN MOHANTY VS ODISHA PUBLIC SERVICE COMMISSION	DR. JITENDRA KUMAR LENKA VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :04/01/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2021 BLAPL/5566/2020	SANTOSH SAMANTARA-MP	SIDHARTHA MISHRA
2	1/2021 CMAPL/633/2019	SUNDARMANI MOHANTY-MP	M/S.BRAHMANANDA TRIPATHY
3	1/2021 CMP/1/2021	NETRANANDA SAHOO-MP	BIJAYA KUMAR MOHANTY
4	1/2021 CONTC/5327/2020	BIKRAM PARIDA-MP	M/S NIRANJAN LENKA,S.K.NAYAK,S.PRADHAN,A.PA
5	1/2021 CRLA/320/2017	NIRAKAR PUJARI-MP	M/S.TANMAY MISHRA
6	1/2021 CRLMC/1/2021	LABA@RAJ KISHOR PANIGRAHI-MP	S.MOHAPATRA
7	1/2021 CRLMP/8/2021	P.SRINIVASA RAO-MP	SATRUGHNA DASH (A)
8	1/2021 FAO/1/2021	RANJAN KU.DHAL-MP	SADASIVA PATRA (1)
9	1/2021 LAA/65/2015	GOKUL GANDA@GARDIA-MP	BISWAJIT MOHAPATRA
10	1/2021 MACA/1/2021	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO. LTD.-MP	VINDAR SINGH
11	1/2021 MACA/2/2021	DIVISIONAL MANAGER,THE NEW INDIA ASSURANCE COMPANY LTD.-MP	VIJAY KUMAR
12	1/2021 MATA/1/2021	KUMARI NAYAK-MP	RABINDRA KUMAR PRUSTY
13	1/2021 RFA/34/2014	ANUSUYA NANDA-MP	M/S.AKHILENDRA KU.MOHAPATRA
14	1/2021 RPFAM/1/2021	SHAIKH SAFATUL HAQUE-MP	SAILABALA JENA
15	1/2021 RSA/1/2021	GOPINATH DASH-MP	GAUTAM MUKHERJI
16	1/2021 RVWPET/1/2021	DILLIP CH.SINGH DEO-MP	D.P.MOHANTY
17	1/2021 TRP(C)/1/2021	RAMESH CHANDRA DAS-MP	S.MOHAPATRA
18	1/2021 WA/2/2021	ABHAYA KUMAR PADHI-MP	BISWABIHARI MOHANTY
19	1/2021 WP(C)/1/2021	TRILOCHAN SAHU-MP	S.MOHAPATRA
20	1/2021 WPC(OAC)/2542/2018	DR.SUMAN TRIPATHY-MP	M/S.UPENDRA KUMAR SAMAL
21	2/2021 BLAPL/5493/2020	BUDHIRAM GAIPAI-MP	B.N. MOHAPATRA
22	2/2021 CMP/2/2021	RAIBU MOHANTA-MP	D.P.MOHANTY
23	2/2021 CONTC/5327/2020	BIKRAM PARIDA-MP	M/S NIRANJAN LENKA,S.K.NAYAK,S.PRADHAN,A.PA
24	2/2021 CRLA/2/2021	BISESH KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
25	2/2021 CRLMC/2/2021	MUSA DALEI @ RATAN DALEI-MP	SATAYA NARAYAN MISHRA
26	2/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	B.N.UDGATA

27	FAO/692/2020 2/2021	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	VINDA K SINGH
28	MACA/1/2021 2/2021	ANUSUYA NANDA-MP	M/S. AKHILENDRA KU. MOHAPATRA
29	RFA/34/2014 2/2021	SHAIKH SAFATUL HAQUE-MP	SAILABALA JENA
30	RPFAM/1/2021 2/2021	SUJIT RANJAN SWAIN-MP	SAMIR KUMAR MISHRA
31	RSA/173/2020 2/2021	SASMITA DAS-MP	SAUBHAGYA KUMAR DASH
32	TRP(C)/2/2021 2/2021	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
33	WA/3/2021 2/2021	JAGABANDHU ROUT-MP	GYANA RANJAN SETHI
34	WP(C)/5/2021 3/2021	KARTIKA BAGH-MP	MANAS CHAND
35	BLAPL/9545/2020 3/2021	RAIBU MOHANTA-MP	D.P. MOHANTY
36	CMP/2/2021 3/2021	SK. SAFIUL HAQUE-MP	SAILABALA JENA
37	CONTC/26/2021 3/2021	BISESH KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
38	CRLA/2/2021 3/2021	SAGAR MOHAN DAS-MP	AMULYA RATNA PANDA
39	CRLMC/4/2021 3/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	B.N. UDGATA
40	FAO/693/2020 3/2021	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
41	MACA/4/2021 3/2021	SHAIKH SAFATUL HAQUE-MP	SAILABALA JENA
42	RPFAM/1/2021 3/2021	KAZI BEWA-MP	M/S. DIBAKAR BHUYAN
43	RSA/596/2005 3/2021	RITANJALI DAKUA-MP	B.B. ROURAY
44	TRP(C)/3/2021 3/2021	SRI SMASAN KALI BIJE BISINABAR, KHANNAGAR-MP	MANASH RANJAN NAYAK
45	WP(C)/6/2021 4/2021	KARTIKA BAGH @ PHAMPUDU-MP	MANAS CHAND
46	BLAPL/9483/2020 4/2021	MADHUSUDAN MALLICK-MP	M/S. NIRANJAN LENKA, A. PARIDA, A.K. NAYAK, H.K.M.
47	CONTC/4927/2020 4/2021	SANGRAM KESHARI NAYAK-MP	SAHASRA JYOTI NANDA
48	CRLMC/1841/2020 4/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	B.N. UDGATA
49	FAO/692/2020 4/2021	THE DIVISIONAL MANAGER, D.O. II, M/S. NATIONAL INSURANCE CO. LTD.-MP	PRAKASH KUMAR MOHANTY
50	MACA/5/2021 4/2021	EXECUTIVE ENGINEER ELECT.-MP	M/S. PRASANT KU. TRIPATHY
51	WP(C)/5419/2017 5/2021	TAPAS SARDAR-MP	BISHNU PR. PRADHAN
52	BLAPL/7386/2020 5/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	B.N. UDGATA
53	FAO/692/2020 5/2021	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
54	MACA/6/2021 5/2021	UNION OF INDIA-MP	AUROVINDA MOHANTY
55	WP(C)/7/2021 6/2021	PABITRA PANDA-MP	S. ROUT
56	BLAPL/2705/2020 6/2021	M/S. NATIONAL INSURANCE CO. LTD.-MP	B.N. UDGATA
57	FAO/693/2020 6/2021	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO. LTD.-MP	SAIBEN BARI DAS
	MACA/7/2021		

58	6/2021 WP(C)/8/2021	UNION OF INDIA-MP	AUROVINDA MOHANTY
59	7/2021 BLAPL/4855/2020	NIRPEN BAIRAGI-MP	R.N.BISWAL
60	7/2021 MACA/8/2021	NATIONAL INSURANCE COMPANY LTD.-MP	SARITA RANJAN PATTNAIK
61	7/2021 WP(C)/10/2021	BISWARANJAN NAYAK-MP	SUBAS CHANDRA DAS
62	8/2021 MACA/8/2021	NATIONAL INSURANCE COMPANY LTD.-MP	SARITA RANJAN PATTNAIK
63	8/2021 WP(C)/11/2021	ARABINDA KHAMARI-MP	GYANA RANJAN SETHI
64	9/2021 MACA/10/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.-MP	PRABAL KUMAR MOHANTY
65	9/2021 WP(C)/12/2021	RATIKANTA BEHERA-MP	SUSHANTA KUMAR MISHRA
66	10/2021 MACA/9/2021	NATIONAL INSURANCE COMPANY LTD.-MP	MRINALINI PADHI
67	10/2021 WP(C)/34757/2020	SATYA KUMAR NANDA-MP	SAMEER KUMAR DAS
68	11/2021 WP(C)/18/2021	AMIT BIKRAM ACHARYA-MP	BIPLAB MOHANTY
69	12/2021 WP(C)/34757/2020	SATYA KUMAR NANDA-MP	SAMEER KUMAR DAS
70	13/2021 WP(C)/23/2021	ERAM SERVICE COOPERATIVE SOCIETY LTD.-MP	J.K.KHUNTIA
71	14/2021 WP(C)/26/2021	M/S. KONARK AYURVEDIC PHARMACY, CUTTACK-MP	SAILABALA JENA
72	15/2021 WP(C)/33103/2020	SRUTIRUPA PANDA-MP	K.P.MISHRA
73	16/2021 WP(C)/27/2021	RABI NARAYAN BHANJA-MP	SANTANU KUMAR SARANGI
74	17/2021 WP(C)/32/2021	DEBENDRANATH JENA-MP	L.K.MOHANTY
75	18/2021 WP(C)/33496/2020	GANESH GHADAI-MP	ASIT KUMAR JENA
76	19/2021 WP(C)/47/2021	SABITRI HANSDAH-MP	PABITRA KUMAR NAYAK
77	20/2021 WP(C)/51/2021	HEERAMANI MURMU-MP	PABITRA KUMAR NAYAK
78	21/2021 WP(C)/30316/2020	KISHORE CHANDRA DALAI-MP	PRANAB KUMAR SAMANTARAY
79	23/2021 WP(C)/67/2021	MANAMALI DHANGADA MAJHI-MP	RAJJEET ROY
80	24/2021 WP(C)/36077/2020	DR.ALPHA MOHANTY-MP	AVIJT MISHRA
81	25/2021 WP(C)/69/2021	AJIT KUMAR DEVTA-MP	RAMA KRISHNA BISOI
82	26/2021 WP(C)/70/2021	BRUNDABAN LENKA-MP	BIRAJA PRASANNA SATAPATHY
83	27/2021 WP(C)/12307/2020	ABHIMANYU SAHU-MP	S.P.MOHANTY
84	28/2021 WP(C)/72/2021	M.C.SHANTI-MP	ARIJEET MISHRA
85	29/2021 WP(C)/73/2021	JALESWAR SAHOO-MP	RAJENDRA KUMAR PRADHAN
86	30/2021 WP(C)/81/2021	SANTOSH DEY-MP	PRAVASH CH.JENA
87	31/2021 WP(C)/92/2021	AMBIKA SWAIN-MP	BIRAJA PRASANNA DAS
88	32/2021 WP(C)/93/2021	PRAFULLA KUMAR SAHOO-MP	SATYABRATA MOHANTY
89	33/2021	YASODA ROUT-MP	SATYABRATA MOHANTY

90	WP(C)/94/2021 34/2021	NILAMADHABA SAHU-MP	G.N.MISHRA
91	WP(C)/95/2021 35/2021	BRAHMANANDA MISHRA-MP	N.C.PANIGRAHI
92	WP(C)/32604/2020 36/2021	BIRAJ MOHAN MOHANTY-MP	SHASHI BHUSAN JENA
93	WP(C)/19269/2020 37/2021	MAMATA ROUT-MP	ANUP KUMAR BOSE
94	WP(C)/37190/2020 38/2021	MAMATA ROUT-MP	ANUP KUMAR BOSE
95	WP(C)/37190/2020 39/2021	NABIN KUMAR MISHRA-MP	PRONOY MOHANTY
96	WP(C)/96/2021 40/2021	ANJANA DAS-MP	ANJAN KUMAR BISWAL
97	WP(C)/101/2021 41/2021	PURNA CHANDRA DAS-MP	ANJAN KUMAR BISWAL
98	WP(C)/104/2021 42/2021	JHADESWAR DALAI-MP	ANJAN KUMAR BISWAL
99	WP(C)/107/2021 43/2021	B.SIBA PRASAD REDDY-MP	NIRANJAN NAYAK
100	WP(C)/109/2021 44/2021	DULAL CHANDRA DAS-MP	DEEPALI MAHAPATRA
101	WP(C)/113/2021 45/2021	RAJKUMAR SAHU-MP	SHASHI BHUSAN JENA
102	WP(C)/115/2021 46/2021	JAYA JAGANNATH UTHADOKANI SANGHA WELFARE TRUST, KUNTI, KUNTI, KUNTI	SUNIL KUMAR MOHANTY
103	WP(C)/117/2021 47/2021	M/S. ORIENTAL SECURITY SERVICES, BBSR-MP	SOMANATH MISHRA
104	WP(C)/131/2021 49/2021	NIMAI CHARAN BHOI-MP	SOMANATH MISHRA
105	WP(C)/137/2021 50/2021	M/S. ORIENTAL SECURITY SERVICES, BBSR-MP	SOMANATH MISHRA
106	WP(C)/141/2021 53/2021	ARSS INFRASTRUCTURE PROJECTS LTD.-MP	SARADA P.SARANGI
107	WP(C)/156/2021 54/2021	SANJUKTA MAHARANA-MP	ARUNA KUMAR MOHAPATRA
108	WP(C)/172/2021 55/2021	KISHORE CHANDRA SWAIN-MP	DEEPALI MAHAPATRA
109	WP(C)/174/2021 56/2021	KISHORE CHANDRA SWAIN-MP	DEEPALI MAHAPATRA
110	WP(C)/176/2021 57/2021	LALITA PARIDA-MP	TANMAY MISHRA
111	WP(C)/178/2021 59/2021	MANJULATA KHUNTIA-MP	ACHYUTANANDA PATTANAİK
112	WP(C)/181/2021 61/2021	RADHEI ROUT @ BUDHEI ROUT-MP	ACHYUTANANDA PATTANAİK
113	WP(C)/183/2021 62/2021	RAJKISHORE PALEI-MP	R.C.SWAIN
114	WP(C)/184/2021 63/2021	M/S. MAHENDRA SPONGE AND POWER LTD.-MP	DAMODAR PATI
115	WP(C)/22523/2020 64/2021	KARISHMA PODDAR-MP	SUPRIYA PATRA
116	WP(C)/186/2021 65/2021	SUNIL KUMAR PARIDA-MP	SUBHASREE MOHANTY
117	WP(C)/20360/2020 66/2021	TRILOCHAN BHUYAN-MP	PRAVAT RANJAN SUTAR
118	WP(C)/8078/2020 67/2021	SUSANTA KUMAR SETHA-MP	PRANAB KUMAR SAMANTRAY
119	WP(C)/191/2021 68/2021	CHAKRADHAR DAS-MP	ASHOK KU.SAHOO
120	WP(C)/31190/2020 69/2021	SHIVA MAHARANA-MP	DAYANANDA MOHAPATRA
	WP(C)/37974/2020		

121	70/2021 WP(C)/193/2021	BHAGYARATHI MALLICK-MP	PRANAB KUMAR SAMANTRAY
122	71/2021 WP(C)/198/2021	KHITISH CHANDRA MALLICK-MP	NIRANJAN LENKA
123	72/2021 WP(C)/199/2021	AJIT KUMAR SAHU-MP	SUBHASREE MOHANTY
124	73/2021 WP(C)/22196/2020	M/S.JINDAL STEEL AND POWER LIMITED-MP	SUDARSHAN NANDA
125	74/2021 WP(C)/201/2021	PRAMOD KUMAR PRADHAN-MP	SOUMYA MISHRA
126	75/2021 WP(C)/30341/2020	ANUPAMA MOHAPATRA-MP	DWARIKA PRASAD MOHANTY
127	76/2021 WP(C)/205/2021	BIBHUTI BHUSAN DASH-MP	DAYANANDA MOHAPATRA
128	77/2021 WP(C)/208/2021	MANORANJAN MISHRA-MP	ALOK KUMAR PANDA
129	78/2021 WP(C)/207/2021	SATYABRATA BARIK-MP	B.S.TRIPATHY (1)
130	79/2021 WP(C)/210/2021	SACHIDANANDA NAYAK-MP	ASIT KUMAR CHAUDHURY
131	80/2021 WP(C)/214/2021	SUDHIR KUMAR SAHU-MP	B.S.TRIPATHY (1)
132	81/2021 WP(C)/213/2021	JYOTIRMAYA CHANDRA-MP	ALOK KUMAR PANDA
133	82/2021 WP(C)/218/2021	GIRIJA BHUSAN MALLIK-MP	ALOK KUMAR PANDA
134	83/2021 WP(C)/221/2021	RAVNEET KAUR BHATIA-MP	NARENDRA KUMAR SAHOO
135	84/2021 WP(C)/217/2021	BIKRAM KUMAR SAMANTARAY-MP	PRATAP KUMAR MOHAPATRA
136	85/2021 WP(C)/223/2021	RANJIT BARWA-MP	UPENDRA KUMAR SAMAL
137	86/2021 WP(C)/225/2021	NALINI PRAVA NAYAK-MP	PRADEEP KUMAR MOHAPATRA
138	87/2021 WP(C)/228/2021	GIRIDHARI B.ED. COLLEGE, KENDRAPARA-MP	SUSANTA KUMAR TRIPATHY
139	88/2021 WP(C)/231/2021	MAHESWAR NAYAK-MP	S.K.NAYAK 2
140	89/2021 WP(C)/236/2021	BASANTA BISWAL-MP	SUBASH CHANDRA PUSPALAKA
141	90/2021 WP(C)/241/2021	HEMADRI BEHERA-MP	S.N.BISWAL
142	91/2021 WP(C)/242/2021	ANJALI BALA MAHAKUL-MP	S.N.BISWAL
143	92/2021 WP(C)/247/2021	JITENDRA KUMAR DALAI-MP	DIGAMBAR SETHI
144	93/2021 WP(C)/271/2021	LAKHIKANTA PUHAN-MP	ANUPAM DASH
145	94/2021 WP(C)/276/2021	SATSANG KENDRA,TALBARKOT-MP	ANUPAM DASH
146	95/2021 WP(C)/279/2021	LIPIKA LOBAMUDRA MALLIK-MP	M/S.SURYA NARAYAN PATNAIK
147	96/2021 WP(C)/281/2021	CHANDNI MISHRA-MP	M/S.SURYA NARAYAN PATNAIK
148	97/2021 WP(C)/278/2021	SHYAMASIKTA NAYAK-MP	SURYA NARAYAN PATNAIK
149	98/2021 WP(C)/283/2021	ANKITA MOHAPATRA-MP	M/S.SURYA NARAYAN PATNAIK
150	99/2021 WP(C)/280/2021	ROMALIN PATTANAIAK-MP	SURYA NARAYAN PATNAIK
151	100/2021 WP(C)/284/2021	SUSENA NAYAK-MP	M/S.SURYA NARAYAN PATNAIK
152	1/2021	JITENDRA@JITENDRA GIRDHARI SWAIN-MP	SUBASH CHANDRA MOHANTY

153	ABLAPL/8655/2019 2/2021	NAND KUMAR MAHANTY-MP	
154	ABLAPL/3797/2020 3/2021	MAKARA JENA@PURNA CHANDRA JENA-MP	AMULYA RATNA PANDA
155	ABLAPL/16547/2019 4/2021	ABANI KANTA RANA-MP	
156	CMP/452/2020 4/2021	DR.JAGANNATH PADHI-MP	
157	RSA/208/2017 4/2021	MANIKA NAG-MP	
158	ABLAPL/12012/2020 5/2021	DR.JAGANNATH PADHI-MP	
159	RSA/208/2017 22/2021	M/S.BAJARANG ENTERPRISERS-MP	
160	WP(C)/17081/2020 51/2021	MANOJ KUMAR MOHANTY-MP	
161	WP(C)/35484/2020 52/2021	PRATAP KUMAR SAHU-MP	
162	WP(C)/35480/2020 58/2021	SARAT CHANDRA DEHURY-MP	
163	WP(C)/32814/2020 60/2021	JOLE PALYAM HIMAKAR-MP	MILAN KANUNGO
	WP(C)/35458/2020		